

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.19204/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in MB No. 27962/2016 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED
UNDER COMPANIES ACT,1956 & ANR.

Respondent(s)

(IA No. 38756/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129480/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 142887/2018 - CLARIFICATION/DIRECTION
IA No. 39147/2021 - EXEMPTION FROM FILING O.T.
IA No. 140770/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 47401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 142894/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 59921/2022 - STAY APPLICATION)

WITH

SLP(C) No. 20011/2018 (XI)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 129459/2020

IA No. 129459/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 19796/2018 (XI)

(Only FOR CLARIFICATION/DIRECTION ON IA 85553/2019 FOR PERMISSION
TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 185556/2019 FOR
EXEMPTION FROM FILING O.T. ON IA 185557/2019 FOR APPLICATION FOR
TAGGING/DETAGGING ON IA 56665/2021 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 56672/2021 FOR EXEMPTION FROM FILING O.T.
ON IA 56674/2021

IA No. 56665/2021 - APPLICATION FOR TAGGING/DETAGGING

IA No. 56672/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 85553/2019 - CLARIFICATION/DIRECTION

IA No. 56674/2021 - EXEMPTION FROM FILING O.T.

IA No. 185557/2019 - EXEMPTION FROM FILING O.T.

IA No. 185556/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20711/2018 (XI)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 150217/2018

FOR CLARIFICATION/DIRECTION ON IA 129497/2020
IA No. 129497/2020 - CLARIFICATION/DIRECTION
IA No. 150217/2018 - EXEMPTION FROM FILING O.T.)
SLP(C) No. 19602/2018 (XI)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 44749/2020
FOR CLARIFICATION/DIRECTION ON IA 129503/2020
FOR EARLY HEARING APPLICATION ON IA 9445/2022
FOR CLARIFICATION/DIRECTION ON IA 10840/2022
IA No. 44749/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 10840/2022 - CLARIFICATION/DIRECTION
IA No. 129503/2020 - CLARIFICATION/DIRECTION
IA No. 9445/2022 - EARLY HEARING APPLICATION)
SLP(C) No. 19401/2018 (XI)

FOR CLARIFICATION/DIRECTION ON IA 129493/2020
IA No. 129493/2020 - CLARIFICATION/DIRECTION)
SLP(C) No. 19763/2018 (XI)
(FOR CLARIFICATION/DIRECTION ON IA 129482/2020
IA No. 129482/2020 - CLARIFICATION/DIRECTION)
SLP(C) No. 19822/2018 (XI)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 186495/2019
FOR CLARIFICATION/DIRECTION ON IA 129501/2020
IA No. 186495/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129501/2020 - CLARIFICATION/DIRECTION)

Date : 06-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Ms. Madhavi Divan, Sr. Adv.
Ms. Ruchira Goel, AOR
Ms. Shagun Parashar, Adv.
Mr. Shantanu Singh, Adv.
Mr. Ravi Sehgal, Adv.
Ms. Aishani Narain, Adv.

For Respondent(s) Mr. Harish Salve, Sr. Adv.
Mr. Siddharth Bhatnagar, Sr. Adv.
Ms. Nandini Gore, Adv.
Ms. Sonia Nigam, Adv.
Mr. Rajat Dasgupta, Adv.
Mr. M. Shahyan Khan, Adv.
Mr. Akarsh Sharma, Adv.
M/S. Karanjawala & Co., AOR

Mr. Ajit Kr Sinha, Sr. Adv.
Mr. Shekhar Prit Jha, AOR

Ms. Preeti Kumari, Adv.
Mr. Anurag Bansal, Adv.

Ms. Garima Prashad, Sr. Adv.
Mr. Nishit Agrawal, AOR
Mr. Shadab Khan, Adv.
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.

M/S. Unuc Legal LLP, AOR
Ms. Sharmila Upadhyay, Adv.
Mr. Pawan R Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.

M/S. Khaitan & Co., AOR
Mrs. Vanita Bhargava, Adv.
Mr. Ajay Bhargava, Adv.
Ms. Nandita Chauhan, Adv.
Ms. Tijil Thakur, Adv.

Mr. Manu Nair, Adv.
Mr. Shantanu Tyagi, Adv.
Mr. Aryan Roy, Adv.
Mr. S. S. Shroff, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 24th September, 2024 on a non-miscellaneous day.

(KAVITA PAHUJA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)